

- I. **Notification of the Ministry of Coal.**
- II. **MoU (2001-02) between Government of India (Ministry of Coal) and Coal India Limited (CIL).**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN) : Sir, I lay on the Table following papers:-

I. A copy (in English and Hindi) of the Ministry of Coal Notification G.S.R. No. 248(E) dated 9<sup>th</sup> April, 2001 publishing the corrigendum to Notification No. G.S.R. No. 689(E) dated 29<sup>th</sup> August, 2001. [Placed in Library. See No. L.T. 3894/01]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Coal India Limited (CIL) for the year 2001-2002. [Placed in Library. See No. L.T. 3967/01]

**Memorandum of Understanding (2001-2002) between Government of India and Mineral Exploration Corporation Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL) : Sir, I lay on the Table a copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines) and Mineral Exploration Corporation Limited for the year 2001-2002. [Placed in Library. See No. L.T. 4007/01]

- I. **Notifications of the Ministry of Textiles.**
- II. **Report and Accounts (1999-2000) of the National Institute of Fashion Technology (NIFT) and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR) : Sir, I lay on the Table: -

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles (Jute Section), under sub-section (2) of section 3 of the Jute Packaging Material (Compulsory use in Packing Commodities) Act, 1987:-

- (i) S.O. 729 (E) dated 31<sup>st</sup> July, 2001 extending the validity of order S.O.622(E) dated 30<sup>th</sup> June, 2001 specifying mandatory packaging of certain commodities in jute packaging materials for a period upto 6.8.2001.